

(b) if so, the response of the Government thereto;

(c) when the rents were last fixed;

(d) whether the Government intend to release such land as is in excess of the Army's requirements; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Government of India have sanctioned payment of revised rent with effect from 16.2.1993 as per rates notified by the Government of Jammu & Kashmir.

(c) The rents were last fixed by the State Government on 16.2.1993.

(d) and (e). There is no surplus land, which is in excess of Army's requirement.

Indonesian Services to Navy

556. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether Indonesia has approached India for repairs, bunkering and other facilities for its Navy in India; and

(b) if so, the terms and conditions of these services?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir. No request for providing any specific facility for repairs/bunkering has been received from Indonesia.

(b) Does not arise.

Family Planning Policy

557. SHRI M.V.V.S. MURTHY :
SHRI BOLLA BULLI RAMAIAH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have not achieved desired results so far from the present family planning policy;

(b) if so, whether a new policy on family planning which has been drawn by the M.S. Swaminathan Committee report has been discussed with different Ministries and with Planning Commission;

(c) if so, by what time the policy is likely to be announced;

(d) the main features of the policy; and

(e) by what time it is to be implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) As a result of the Family Welfare Programme the birth rate has declined from 41.7% in 1951—61 to 28.6% in 1994. The total Fertility Rate has declined from 5.97 in 1951—61 to 3.6 in 1993. The Infant Mortality Rate has declined from 146 in 1951—61 to 73 in 1994. It is estimated that as a result of the Family Welfare Programme 182.76 million births have been averted upto March, 1995.

(b) to (e). Group of experts was appointed to prepare a preliminary draft of the National Policy. While dealing with the entire gamut of population issues, the Group of Experts has made, among others, the following suggestions :

- (i) Integration of gender equity in plan for health and Family Welfare.
- (ii) Creation of an enabling environment and empowerment mechanisms to accelerate the march towards goal of population stabilisation by achieving a TFR of 2.1 by the year 2010.
- (iii) Speedy and effective implementation of Minimum Needs Programme.
- (iv) Provision of maternal and child health and family planning services based on informed choice.
- (v) Involvement of Panchayati Raj and Municipal Institution for achieving population stabilisation.
- (vi) Creation of a Population and Social Development Fund for filling the critical gaps in implementation.
- (vii) Constitution of Population and Social Development Commission for implementing population stabilisation programmes through inter-sectoral convergence.

States/Union Territories and other Ministries/ Departments of the Government of India have been consulted